GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 234

TO BE ANSWERED ON THE 30TH NOVEMBER, 2021/ AGRAHAYANA 9, 1943 (SAKA)

CAPITAL INVESTMENT IN JAMMU & KASHMIR

234. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken any positive steps to encourage capital investment in Jammu and Kashmir after the abrogation of Article 370 and 35-A;
- (b) if so, the details thereof;
- (c) whether development works will accelerate with the increase of capital investment and entry of new companies in Kashmir and Ladakh; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a) & (b): The Government has notified the New Central Sector Scheme for Industrial Development of Union Territory of Jammu & Kashmir on 19/02/2021 so as to attract investors to make capital investments. This has been supplemented by the Jammu and Kashmir Industrial Policy 2021-30, Jammu & Kashmir Private Industrial Estate Development Policy 2021-30 and Jammu & Kashmir Industrial Land Allotment Policy 2021-30.
- (c) & (d): Investments in various sectors like tourism, handloom, food processing etc. and infrastructure such as construction, roads, power etc. will boost the development of UTs of J&K and Ladakh.
